

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-508
IB-609/ND/2023

IN THE MATTER OF:

A.S. Confin Pvt. Ltd through Mr. Sanjay Tewari

.....Applicant

Vs.

Mr. Sanjay Khemani

.....Respondent

SECTION

U/s 95 of (IBC)

Order delivered on 19.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Gunjan Bansal Anand & Adv Nishant Anand
For the Respondent : Sr. Adv Joy Basu, Adv Aandrita, Adv P. S. Sudheer,
Adv Shruti Jose, Adv Radhika Singh
For the Personal Gua : Adv Tanishq Sharma

ORDER

Ld. Counsel for the Petitioner is present and sought adjournment. On the last date of hearing also, the adjournment was sought by the Petitioner. In the interest of justice, list this matter on **31.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)